

SPECIAL BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/173(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	NARAYANAN SISUPALAN VS THE PEERLESS GENERAL FINANCE & INVESTMENT CO LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physical)

Mr. Abhijit Chatterjee, Sr. Adv. : For Respondent
Mr. Tapan Nag Chowdhury, Adv.
Mr. A. Basu, Adv.

ORDER

1. Post this matter before Regular Bench on 18/04/2023.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**